

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB) No. 54/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of Maharashtra Through Resolution Professional Mangesh Vitthal Kekre -Vs- K. Ramulu
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Ayushi Patidar, CA

For Respondent (s) :

ORDER

Ld. authorised representative Ms. Ayushi Patidar appears for the Financial Creditor. at the request of the counsel, time is extended to get specific direction from Financial Creditor, matter adjourned to 03.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)